

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :12-12-2024

**Date : 12.12.2024**

	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deal Sect
/2024	12.12.2024	BLAPL-10266/2024	K. DANG	C.O.		Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-10037/2024	D. MOHAPATRA	C.O.		Order Dtd. 2024-12-10	
/2024	12.12.2024	CONTC-2429/2022	R SETHI	C.O.		Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	WP(C) - 25294/2024	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12-10	
/2024	12.12.2024	CONTC-3990/2024	B K PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-12-06	
/2024	12.12.2024	CONTC-2953/2024	U CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	
/2024	12.12.2024	CONTC-6523/2023	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	CONTC-603/2023	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	CONTC-5013/2020	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	CONTC-4078/2020	P K PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	BLAPL-	B.R.SENAPATI	C.O.	COURT NO.	Order	

		10161/2024			2 OLD	Dtd. 2024-12-10	
/2024	12.12.2024	CONTC-6236/2021	B.M.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	BLAPL-10179/2024	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	CONTC-1636/2017	B R KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19	CONTI
/2024	12.12.2024	BLAPL-10158/2024	B.R.SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	BLAPL-10183/2024	P.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	BLAPL-10296/2024	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-9624/2024	A.K.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-12274/2024	D.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-10181/2024	N.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-06	
/2024	12.12.2024	CONTC-4770/2021	S CHOUDHURYI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-29	CONTI
/2024	12.12.2024	ABLAPL-10557/2024	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30	
/2024	12.12.2024	CONTC-4149/2020	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	WP (C) - 30390/2024	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-08	

/2024	12.12.2024	BLAPL-6888/2024	P PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-10	
/2024	12.12.2024	WA-2251/2024	AK BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-02	
/2024	12.12.2024	BLAPL-9248/2024	TR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	
/2024	12.12.2024	ABLAPL-13899/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	BAIL
/2024	12.12.2024	CONTC-653/2023	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	CONTC-1492/2020	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTI
/2024	12.12.2024	BLAPL-8316/2024	S. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	MACA-637/2007	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	MISC APPEAL SEC.
/2024	12.12.2024	CMAPL-101/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	M.J.
/2024	12.12.2024	CONTC-3913/2024	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-17	
/2024	12.12.2024	WP (C) - 29529/2023	M R MALLA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	WRIT BRANCH (DIV. BENCH)
/2024	12.12.2024	CONTC-5996/2020	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	WA-1013/2024	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	WRIT APPEAL
/2024	12.12.2024	WP (C) - 27542/2024	T. PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-	

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/2024	12.12.2024	CMP-611/2024	L D SAHOO A	C.O.	COURT NO. 20	Order Dtd. 2025-02-11	WRIT BRAN
/2024	12.12.2024	BLAPL-7919/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	CRLA-411/2024	DIPAK RANJAN MISHRA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIM APPE
/2024	12.12.2024	CRLMC-4298/2024	D.K.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-12-09	
/2024	12.12.2024	BLAPL-2063/2024	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-12-11	
/2024	12.12.2024	CRLMC-4605/2024	J.P.KAR	C.O.	COURT NO. 7	Order Dtd. 2024-12-07	
/2024	12.12.2024	CONTC-735/2022	G.N.SETHI	C.O.	COURT NO. 7	Order Dtd. 2024-12-06	CONTI
/2024	12.12.2024	WP (C) - 3145/2021	MANOJ KUMAR RANA	C.O.	COURT NO. 7	Order Dtd. 2021-12-11	WRIT BRAN
/2024	12.12.2024	BLAPL-12103/2024	RR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	CMP-1326/2024	T. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 30661/2024	B. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 30670/2024	B. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-12-10	WRIT BRAN
/2024	12.12.2024	WP (C) - 30791/2024	R. K. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025-01-21	WRIT BRAN
/2024	12.12.2024	WP (C) - 30884/2024	S. K. NAYAK	C.O.	COURT NO. 10	Order Dtd.	

						2024-12-12	
/2024	12.12.2024	WP (C) - 22710/2024	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-01-06	
/2024	12.12.2024	WP (C) - 22411/2024	D. P. PANIGRAHI	C.O.	COURT NO. 20	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-12372/2024	HK PATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 27855/2024	R. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 27859/2024	R. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 27891/2024	R. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-10	
/2024	12.12.2024	TRP (C) - 163/2024	L MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-13	M.J.
/2024	12.12.2024	WP (C) - 30473/2024	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRAN
/2024	12.12.2024	ABLAPL-11095/2024	SP MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 18788/2014	B.R.SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	WRIT BRAN
/2024	12.12.2024	WP (C) - 27497/2024	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA-1044/2015	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEL SEC.
/2024	12.12.2024	WP (C) - 27496/2024	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA-	B.B.MALLICK	C.O.	COURT NO.	Order	MISC

		1044/2015			12	Dtd. 2024-12-05	APPEAL SEC.
/2024	12.12.2024	WP (C) - 29865/2024	J KAUR	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 29866/2024	J KAUR	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA- 117/2016	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA- 117/2016	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 22668/2024	R R DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA- 936/2016	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA- 936/2016	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA- 115/2016	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA- 115/2016	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA- 76/2016	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 30447/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA- 76/2016	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA- 1471/2015	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.

/2024	12.12.2024	MACA-1471/2015	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1329/2015	S.S.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1329/2015	B.B.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MATA-394/2024	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-01-22	
/2024	12.12.2024	MACA-1129/2015	M/S.R.M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1129/2015	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1313/2015	S.S.PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1043/2015	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1043/2015	S S PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1313/2015	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-968/2016	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 30833/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-11	WRIT BRANCH
/2024	12.12.2024	MACA-1311/2015	S.S.PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1311/2015	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-	MISC APPEAL SEC.

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/2024	12.12.2024	MACA-968/2016	S S PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 30548/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-09	WRIT BRANCH
/2024	12.12.2024	MACA-1130/2015	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	CRLA-625/2024	B DAS	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL
/2024	12.12.2024	MACA-1041/2015	S S PASAYAT	C.O.	COURT NO. 3	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-490/2017	B.B.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1041/2015	B B MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 31166/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-15	
/2024	12.12.2024	MACA-1127/2015	S S PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 30634/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	
/2024	12.12.2024	MACA-1127/2015	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1128/2015	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	MACA-1128/2015	S S PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-12-05	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 31803/2023	S K BEHERA	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH

						2024-12-03	
/2024	12.12.2024	WP (C) - 6370/2022	R K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	WRIT BRAN
/2024	12.12.2024	WP (C) - 6370/2022	MR.BIPLAB P.B.BAHALI, S.K.NANDA, H.B.BARAH.G.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-12-03	WRIT BRAN
/2024	12.12.2024	MACA-908/2016	S K SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	MISC APPEL SEC.
/2024	12.12.2024	MACA-908/2016	R L MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	MISC APPEL SEC.
/2024	12.12.2024	MACA-666/2016	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	MISC APPEL SEC.
/2024	12.12.2024	MACA-666/2016	N R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	MISC APPEL SEC.
/2024	12.12.2024	WP (C) - 10350/2015	A K SWAIN	C.O.	COURT NO. 16	Order Dtd. 2023-11-02	WRIT BRAN
/2024	12.12.2024	WP (C) - 10350/2015	H K MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2023-11-02	WRIT BRAN
/2024	12.12.2024	MACA-1042/2015	S S PASAYAT	C.O.	COURT NO. 16	Order Dtd. 2024-12-05	MISC APPEL SEC.
/2024	12.12.2024	MACA-1042/2015	B B MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-12-05	MISC APPEL SEC.
/2024	12.12.2024	MACA-77/2016	B B MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-12-05	MISC APPEL SEC.
/2024	12.12.2024	MACA-77/2016	S S PASAYAT	C.O.	COURT NO. 16	Order Dtd. 2024-12-05	MISC APPEL SEC.
/2024	12.12.2024	WP (C) - 27995/2024	S. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA-	B R SENAPATI	C.O.	COURT NO.	Order	MISC

		921/2016			16	Dtd. 2024-12-07	APPEAL SEC.
/2024	12.12.2024	WP (C) - 27995/2024	R. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	MACA- 921/2016	R K SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-12-07	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 25212/2024	B. K. SETH	C.O.	COURT NO. 16	Order Dtd. 2024-12-10	
/2024	12.12.2024	MACA- 918/2016	B R SENAPATI	C.O.	COURT NO. 16	Order Dtd. 2024-12-07	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 25212/2024	D. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-12-10	
/2024	12.12.2024	MACA- 918/2016	N CH MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-07	MISC APPEAL SEC.
/2024	12.12.2024	WP (C) - 30336/2024	S. BARDHAN	C.O.	COURT NO. 14	Order Dtd. 2025-01-07	WRIT BRANCH
/2024	12.12.2024	BLAPL- 12364/2024	N PANDA	C.O.	COURT NO. 14	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 29965/2024	S. BARDHAN	C.O.	COURT NO. 14	Order Dtd. 2025-01-07	
/2024	12.12.2024	TRPCRL- 91/2024	SP DHAL	C.O.	COURT NO. 14	Order Dtd. 2024-12-05	
/2024	12.12.2024	WP (C) - 30872/2024	S. BARDHAN	C.O.	COURT NO. 14	Order Dtd. 2025-01-07	
/2024	12.12.2024	WP (C) - 30554/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-12-11	WRIT BRANCH
/2024	12.12.2024	WP (C) - 23653/2024	P. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-06	

/2024	12.12.2024	WP (C) - 29996/2024	P L MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	WRIT BRAN (DIV BENC
/2024	12.12.2024	WP (C) - 30940/2024	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-12- 10	WRIT BRAN
/2024	12.12.2024	WP (C) - 31216/2024	N. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	WP (C) - 30300/2024	DINESH KUMAR PANDY	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	WP (C) - 31125/2024	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	WRIT BRAN
/2024	12.12.2024	WP (C) - 28076/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	WP (C) - 31237/2024	S. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	WRIT BRAN
/2024	12.12.2024	WP (C) - 14345/2020	TAPAS SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12- 10	WRIT BRAN
/2024	12.12.2024	WP (C) - 30475/2024	M K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	WRIT BRAN (DIV BENC
/2024	12.12.2024	WP (C) - 30980/2024	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	WP (C) - 21307/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-12- 07	
/2024	12.12.2024	WP (C) - 27750/2024	M M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 07	
/2024	12.12.2024	CRLREV- 211/2023	SAMARENDRA MOHANTY	C.O.	DR (J)	Order Dtd. 9999-12- 31	CRIM REVI
/2024	12.12.2024	CRLREV- 212/2023	SAMARENDRA MOHANTY	C.O.	DR (J)	Order Dtd. 9999-12-	CRIM REVI

						31	
/2024	12.12.2024	ABLAPL-13906/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL-9710/2024	SATYA JEET ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-06	
/2024	12.12.2024	BLAPL-12308/2024	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	BLAPL-12309/2024	SR PANI	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	BLAPL-9670/2024	PK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	BLAPL-12307/2024	A PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	BAIL
/2024	12.12.2024	BLAPL-12368/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	BLAPL-12267/2024	HK PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-12312/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	
/2024	12.12.2024	ABLAPL-13893/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2024	12.12.2024	WP(C)-29317/2024	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-24	
/2024	12.12.2024	CMP-1229/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-10431/2024	CHINTU SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
/2024	12.12.2024	ABLAPL-13907/2024	AMRESH MOHANTY	C.O.	COURT NO. 12	Order Dtd.	

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/2024	12.12.2024	ABLAPL-13892/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	
/2024	12.12.2024	ABLAPL-13897/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	BLAPL-12306/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	
/2024	12.12.2024	BLAPL-12109/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	CRLMA-144/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	
/2024	12.12.2024	WP (C) - 30806/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	WRIT BRAN
/2024	12.12.2024	WP (C) - 30342/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 30702/2024	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-09	
/2024	12.12.2024	TRP (C) - 381/2024	P. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-13	
/2024	12.12.2024	TRP (C) - 376/2024	A. K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025-01-13	
/2024	12.12.2024	TRP (C) - 313/2024	D. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 31020/2024	P. C. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-03	
/2024	12.12.2024	WP (C) - 26089/2024	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) -	G. C. JENA	C.O.	COURT NO.	Order	

		26282/2024			1	Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 27176/2024	G. C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 26689/2024	G. C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 26246/2024	L. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL- 12361/2024	J.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	CRLMC- 1762/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	
/2024	12.12.2024	WP (C) - 29817/2024	S. K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-01-06	
/2024	12.12.2024	WP (C) - 29742/2024	S. K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2025-01-06	WRIT BRAN
/2024	12.12.2024	BLAPL- 12354/2024	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	TRP (C) - 389/2024	P. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-13	
/2024	12.12.2024	BLAPL- 12342/2024	L.D.PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 27449/2024	S. K. RATH	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL- 12331/2024	J.KAMILA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL- 12340/2024	P.K.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	

/2024	12.12.2024	BLAPL-12321/2024	B.R.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL-10796/2024	B.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	BLAPL-12334/2024	G.R.PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL-12126/2024	S.K.BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL-8404/2024	J.R.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	CRLA-1080/2024	L. JENA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	BLAPL-6039/2024	R.C.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	BLAPL-12356/2024	B.B.ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	BLAPL-10559/2024	S SAMAL	C.O.	COURT NO. 16		
/2024	12.12.2024	BLAPL-10267/2024	SARBESWAR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-09	
/2024	12.12.2024	BLAPL-11677/2024	R B MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-09	BAIL
/2024	12.12.2024	BLAPL-11672/2024	R B MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-09	
/2024	12.12.2024	BLAPL-10180/2024	R B MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-09	
/2024	12.12.2024	BLAPL-4386/2024	SAMIR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-12-10	BAIL

/2024	12.12.2024	BLAPL-11499/2024	RB MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-04	
/2024	12.12.2024	ABLAPL-13806/2024	CHITTA RANJAN SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	ABLAPL-13812/2024	SAKTI PRASAD DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	ABLAPL-13819/2024	H SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	ABLAPL-13814/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	ABLAPL-13808/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	ABLAPL-13816/2024	D SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	ABLAPL-13824/2024	D SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 14108/2022	B.R.SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	WRIT BRAN
/2024	12.12.2024	WP (C) - 14108/2022	B.R.SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	WRIT BRAN
/2024	12.12.2024	WP (C) - 7514/2024	D.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-03-10	WRIT BRAN
/2024	12.12.2024	WP (C) - 30044/2024	S. CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	WRIT BRAN
/2024	12.12.2024	ABLAPL-4759/2022	H.K.PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	WP (C) - 29845/2024	R. C. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-	WRIT BRAN

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/2024	12.12.2024	WP (C) - 30712/2024	S. K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	
/2024	12.12.2024	WP (C) - 8586/2017	G.JAYSINGH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	WP (C) - 30712/2024	S. K. SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	
/2024	12.12.2024	WP (C) - 29824/2024	B. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	WRIT BRAN
/2024	12.12.2024	WP (C) - 30475/2021	K.M.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	WP (C) - 29843/2024	B. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	WRIT BRAN
/2024	12.12.2024	WP (C) - 29854/2024	B. K. MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	WRIT BRAN
/2024	12.12.2024	WP (C) - 7023/2022	P.K.DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 11	WRIT BRAN
/2024	12.12.2024	WP (C) - 30607/2024	S. C. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	WP (C) - 18786/2014	B.R.SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-12- 05	WRIT BRAN
/2024	12.12.2024	WP (C) - 5140/2015	M.NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	WRIT BRAN
/2024	12.12.2024	WP (C) - 16913/2019	S.GUPTA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	BLAPL- 12271/2024	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 10	
/2024	12.12.2024	WP (C) - 16949/2017	K C PANDA	C.O.	COURT NO. 10	Order Dtd.	WRIT BRAN

						2024-12-11	
/2024	12.12.2024	BLAPL-12265/2024	UP BAG	C.O.	COURT NO. 10	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 16949/2017	S C DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12-11	WRIT BRANC
/2024	12.12.2024	WP (C) - 16007/2022	H.K.MOHANTA	C.O.	COURT NO. 10	Order Dtd. 2024-12-11	WRIT BRANC
/2024	12.12.2024	WP (C) - 30999/2024	G.N.SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-12-11	
/2024	12.12.2024	WP (C) - 30412/2024	B.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
/2024	12.12.2024	WP (C) - 981/2021	G.N.SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-12-11	WRIT BRANC
/2024	12.12.2024	WP (C) - 30333/2024	S.DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-11	WRIT BRANC
/2024	12.12.2024	WP (C) - 10667/2013	P K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-11	WRIT BRANC
/2024	12.12.2024	WP (C) - 30250/2024	S.K.BISWAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
/2024	12.12.2024	CRLMC-1498/2017	A K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-22	CRIM MISC
/2024	12.12.2024	WP (C) - 29188/2024	S.K.BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-11	
/2024	12.12.2024	CMP-1639/2023	GYANA RANJAN PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-11	WRIT BRANC
/2024	12.12.2024	WP (C) - 30964/2024	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-11	WRIT BRANC (DIV BENCH)
/2024	12.12.2024	CMP-	GYANA RANJAN PATRA	C.O.	CHIEF	Order	WRIT

		1638/2023			JUSTICE'S COURT	Dtd. 2024-12-11	BRAN
/2024	12.12.2024	WP (C) - 15648/2018	A.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-11	WRIT BRAN
/2024	12.12.2024	WP (C) - 7550/2022	P.C.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-09	WRIT BRAN
/2024	12.12.2024	CRLMC-155/2022	S C SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-12-11	CRIM MISC
/2024	12.12.2024	CRLMC-4542/2024	J. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 29602/2024	S. K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-12-10	
/2024	12.12.2024	ABLAPL-8324/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	WP (C) - 29602/2024	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 27311/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-10	
/2024	12.12.2024	WP (C) - 31084/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	WRIT BRAN
/2024	12.12.2024	WP (C) - 31055/2024	R. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	WRIT BRAN (DIV. BENC)
/2024	12.12.2024	WP (C) - 18553/2024	P. K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-01-20	
/2024	12.12.2024	WP (C) - 30633/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-01-10	WRIT BRAN
/2024	12.12.2024	WP (C) - 30963/2024	A.K.ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-01-24	

/2024	12.12.2024	WP (C) - 30930/2024	S.BARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	WP (C) - 30969/2024	M.PAGAL	C.O.	COURT NO. 23	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	WP (C) - 30962/2024	M.PAGAL	C.O.	COURT NO. 23	Order Dtd. 2024-12- 09	WRIT BRAN
/2024	12.12.2024	WP (C) - 30959/2024	M.PAGAL	C.O.	COURT NO. 23	Order Dtd. 2024-12- 09	WRIT BRAN (DIV BENCH
/2024	12.12.2024	WP (C) - 30948/2024	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01- 30	WRIT BRAN
/2024	12.12.2024	WP (C) - 30947/2024	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01- 30	WRIT BRAN
/2024	12.12.2024	WP (C) - 31029/2024	MITHUN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12- 10	
/2024	12.12.2024	WP (C) - 30912/2024	P.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-12- 09	
/2024	12.12.2024	WP (C) - 31029/2024	MITHUN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12- 10	
/2024	12.12.2024	WP (C) - 29622/2024	M.BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-03- 04	
/2024	12.12.2024	WP (C) - 19293/2024	B.K.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-12- 09	
/2024	12.12.2024	CMP- 1067/2024	H.S.DEO	C.O.	COURT NO. 23	Order Dtd. 2024-12- 11	
/2024	12.12.2024	WP (C) - 23609/2024	S.MALLICK	C.O.	COURT NO. 7	Order Dtd. 2025-02- 13	
/2024	12.12.2024	WP (C) - 31236/2024	S. K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-12-	WRIT BRAN

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/2024	12.12.2024	WP (C) - 7023/2022	R K SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-12- 11	WRIT BRAN
/2024	12.12.2024	BLAPL- 11372/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-12- 11	
/2024	12.12.2024	BLAPL- 10383/2024	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-12- 11	
/2024	12.12.2024	BLAPL- 11354/2024	YASHABANTA	C.O.	COURT NO. 7	Order Dtd. 2024-12- 11	
/2024	12.12.2024	BLAPL- 11375/2024	KARAMA DAS	C.O.	COURT NO. 7	Order Dtd. 2024-12- 11	
/2024	12.12.2024	WP (C) - 23517/2024	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09- 25	
/2024	12.12.2024	BLAPL- 10163/2024	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 10	BAIL
/2024	12.12.2024	BLAPL- 11354/2024	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	BLAPL- 10333/2024	S S BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	BAIL
/2024	12.12.2024	BLAPL- 10339/2024	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	ABLAPL- 13586/2024	NIRANJAN MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 03	BAIL
/2024	12.12.2024	BLAPL- 8215/2024	D K NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 04	
/2024	12.12.2024	ABLAPL- 13805/2024	B N SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-12- 11	
/2024	12.12.2024	ABLAPL- 13809/2024	B N SARANGI	C.O.	COURT NO. 6	Order Dtd.	

						2024-12-11	
/2024	12.12.2024	ABLAPL-13815/2024	B N SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-12-11	BAIL
/2024	12.12.2024	ABLAPL-13862/2024	B N SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-12-11	
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		11439/2024			15	Dtd. 2024-12-11	
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/2024	12.12.2024	WP(C) - 31155/2024	K. C. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-12-11	WRIT BRAN (DIV. BENCH
/2024	12.12.2024	MACA-520/2017	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-05	MISC APPEL SEC.
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/2024	12.12.2024	WP(C) - 30697/2024	S. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-12-11	WRIT BRAN
/2024	12.12.2024	WP(C) - 30595/2024	S.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-12-	

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/2024	12.12.2024	WP (C) - 27904/2024	B PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-09	
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/2024	12.12.2024	BLAPL-12266/2024	AKSHYA KUMAR JENA	GENERAL		Order Dtd. 2024-12-10	
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/2024	12.12.2024	CMP- 1094/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-12- 11	
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/2024	12.12.2024	WP (C) - 7573/2022	BIRAJ KUMAR DAS	GENERAL		Order Dtd. 2022-03- 31	WRIT BRAN (DIV BENC
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/2024	12.12.2024	FAO-151/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-06	MISC APPEAL SEC.
/2024	12.12.2024	MATA-73/2017	LAXMIPRIYA JENA	GENERAL		Petition With Annexures	FIRST APPEAL
/2024	12.12.2024	WP (C) - 2788/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH
/2024	12.12.2024	WPC (OA) - 2559/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-12	OA BRANCH
/2024	12.12.2024	WP (C) - 20332/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-11	WRIT BRANCH
/2024	12.12.2024	WP (C) - 1239/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-20	WRIT BRANCH
/2024	12.12.2024	LAA-8/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-30	FIRST APPEAL
/2024	12.12.2024	SA-127/1995	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-03	SECOND APPEAL
/2024	12.12.2024	LAA-54/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-06	FIRST APPEAL
/2024	12.12.2024	LAA-53/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-06	FIRST APPEAL
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/2024	12.12.2024	BLAPL-12189/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-12-12	BAIL
/2024	12.12.2024	BLAPL-12107/2024	BATA KRISHNA PANDA	GENERAL		Order Dtd. 2024-12-12	
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/2024	12.12.2024	WA-71/2007	S MOHAPATRA	GENERAL			WRIT APPEA
/2024	12.12.2024	WP (C) - 30151/2020	B S SWAIN	GENERAL			WRIT BRAN
/2024	12.12.2024	WP (C) - 16772/2022	J P KAR	GENERAL			WRIT BRAN (DIV. BENC
/2024	12.12.2024	WP (C) - 29918/2024	G K NANDA	GENERAL			
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/2024	12.12.2024	ABLAPL-10727/2024	R B MISHRA	GENERAL			BAIL
/2024	12.12.2024	ABLAPL-9433/2024	R B MISHRA	GENERAL			
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/2024	12.12.2024	WP (C) - 13706/2024	S P DAS	GENERAL			WRIT BRAN (DIV. BENC

/2024	12.12.2024	WP (C) - 18692/2014	J K MOHANTY	GENERAL			WRIT BRAN
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/2024	12.12.2024	WP (C) - 1893/2024	B N SARANGI	GENERAL			WRIT BRAN
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/2024	12.12.2024	CRLMC- 3277/2023	P K PANI	GENERAL			CRIM MISC
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/2024	12.12.2024	WP (C) - 23242/2024	N SINHA	GENERAL			
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/2024	12.12.2024	CMP- 1065/2024	GC BARIK	GENERAL			
/2024	12.12.2024	WP (C) - 4373/2007	K DAS	GENERAL			
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/2024	12.12.2024	CRLMC- 310/2020	NIRANJAN ROUT	GENERAL		Order Dtd. 2020-03- 02	CRIM MISC
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/2024	12.12.2024	WP (C) - 5497/2011	B BEHERA	GENERAL			
/2024	12.12.2024	BLAPL- 12370/2024	H K BHOL	GENERAL			
/2024	12.12.2024	RFA- 155/2005	SK	GENERAL			FIRS APPEA
/2024	12.12.2024	RSA- 496/2007	D NAYAK	GENERAL			SECO APPEA
/2024	12.12.2024	WP (C) - 30080/2024	T K NAYAK	GENERAL			WRIT BRAN
/2024	12.12.2024	WP (C) - 26330/2024	S K PARIDA	GENERAL			
/2024	12.12.2024	LAA-9/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12- 03	FIRS APPEA
/2024	12.12.2024	BLAPL- 12244/2024	N K SATAPATHY	GENERAL			BAIL

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